## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS LOK SABHA STARRED QUESTION NO. 66 ANSWERED ON 7<sup>TH</sup> DECEMBER, 2023 NHs IN MAHARASHTRA

### \*66 SHRI SANJAY JADHAV: SHRI VINAYAK RAUT :

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is aware that several National Highways in Maharashtra are in a dilapidated condition;

(b) if so, the details thereof, district-wise including the present status of minor and major roads under Parbhani Parliamentary Constituency in particular;

(c) the details of Centrally sponsored roads in various States including Maharashtra in the country which are in a dilapidated condition;

(d) whether the Government makes funds available to the States for maintenance/development of the said roads through the Central Road Infrastructure Fund (CRIF);

(e) if so, the details of funds provided to Maharashtra for the said purpose through CRIF since the year 2014 till date, year-wise;

(f) the number of roads approved for Maharashtra under CRIF during the last nine years and the present status thereof;

(g) the number of roads under CRIF the construction of which have been completed during the said period; and

(h) the number of roads, the construction of which is still incomplete including the reasons therefor?

#### ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (h) A Statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (h) OF LOK SABHA STARRED QUESTION NO. 66 FOR ANSWER ON 07.12.2023 ASKED BY SHRI SANJAY JADHAV AND SHRI VINAYAK RAUT REGARDING NHS IN MAHARASHTRA

(a) & (b) The development and maintenance of National Highways (NHs) is a continuous process and NHs including those under Parbhani Parliamentary Constituency in the state of Maharashtra are kept in traffic worthy condition and Maintenance/Repair works are taken up as required. In current Financial Year estimates for length of about 1890 km at an estimated cost of Rs. 712.83 Crore have been approved for Maintenance and Repair (M&R) of NHs in the State of Maharashtra.

(c) & (d) The Ministry also allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) and Economic Importance & Interstate Connectivity (EI&ISC) Schemes as per the provisions of the CRIF Act, 2000 amended by the Finance Act, 2019.

The development and maintenance of State roads is the responsibility of respective State Government/ U.T. Administration. The Ministry gives approval of list of works on State Roads proposed by the respective State Government as per accrual under CRIF. The detailed technical, financial and administrative sanction is granted by respective State/ U.T. Authorities. The Central Government releases funds based on Utilisation Certificate received from the State Government/ U.Ts. The State Government/ U.T. administration is responsible for contract management including quality control of these works.

(e) The details of accrual/allocation of funds and the funds released for development and maintenance of State roads under CRIF scheme for the State of Maharashtra since 2014-15 are given as below:-

Year	CRIF	
	Accrual (Rs. in Crore)	Release (Rs. in Crore)
2014-15	269.28	100.00
2015-16	286.64	429.92
2016-17	717.66	709.79
2017-18	660.16	795.28
2018-19	681.41	780.42
2019-20	728.84	629.83
2020-21	683.27	675.84
2021-22	683.80	390.27
2022-23	783.19	1084.15

2023-24	886.63	749.17
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(f) to (h) 726 Works in a length of 5458 Km with total Sanctioned cost of Rs. 11531.46 Cr. were approved since 2014-15 in the state of Maharashtra. Out of them 341 Works in a length of 3458 Km with total cost of Rs. 4990 Cr. were completed and balance works are at implementation stage. The main reasons for delay is due to COVID pandemic, clearances and poor performance of contractors.

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